

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.217/2016  
RT CA (CAA) NO.117/Chd/Hry/2017**

In the matter of:

Scheme of Amalgamation between:

M/s. Covidien Healthcare India Pvt. Ltd.

...Applicant/Transferor Company

With

M/s. India Medtronic Private Ltd.

...Non-applicant/Transferee Company.

Present: Mr. Rohit Khanna, Mr. Dheeraj Nair, Mr. Raghav Kapoor  
and Mr. Kunal Chaturvedi, Advocates for the applicant-company.  
Mr. D.K. Singh, Official Liquidator.

No time left. The matter is adjourned for arguments to 06.07.2017.

— Sd/ —

(Justice R.P. Nagrath)  
Member(Judicial)

May 29, 2017  
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